

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.840/2016
CA NO.

CORAM:


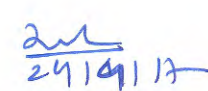

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

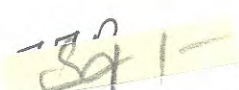
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017


NAME OF THE COMPANY: Paramount Organochem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391to394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Alok Kumar Kumar	Advocate	} for Petitioner	
2.	Chanchal Yadav	Advocate		
3-	DR. RAMESH KUMAR	AOL	OL, DELHI	 24/4/17
4.	C. BALOONI	Company Prosecutor	<u>ORDER</u> For R.D(NR)	 CB

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Surjit